

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013

Dated : 11th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Wind Power Association ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Ors..... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri for GUVNL
Ms. Suparna Srivastava with
Mr. S.R. Pandey (Rep.) for R.1

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 28.04.2014 after serving copy on the other side.

Post the matter for hearing on **29.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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